

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:482
ANSWERED ON:22.12.2000
BANNING MNCS WITH TERRORIST LINKS
A.P. JITHENDER REDDY;SHYAMA SINGH

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government propose to impose a ban on the functioning of the Multinational Companies which are being financed by terrorists or terrorist organisations;
- (b) if so, the details thereof;
- (c) whether in this connection, attention of the Government has been drawn to the news-item captioned `Top terrorists investing in MNCs` appearing in the `Pioneer` on November 26, 2000; and
- (d) if so, the action proposed to be taken by the Government to stop this illegal activity?

Answer

Finance Minister (Yashwant Sinha)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 482 FOR ANSWER ON 22nd December, REGARDING BANNING MNCs WITH TERRORIST LINKS BY SMT. SHYAMA SINGH AND SHRI A.P. JITHENDER REDDY.

(a) & (b) : According to available information, no Multinational Company incorporated in India is being financed by terrorists or terrorist organisations.

(c): Yes , Sir.

(d) : The matter has either been taken up or would be taken up with the concerned governments, after due investigation.